

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

116. I.A. 1184/2022
I.A. 915/2024
I.A. 1813/2024
IN
C.P.(IB)-3615(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Ayush Food Products
V/s.
Magdha Creative Merchant LLP

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Sushmita Chauhan i/b INTRALEGAL for the Applicant, Adv. Jui Parekh on behalf of Mr. Tapan Agrawal for Respondent No. 1 in I.A. 915/2024, CS. Nitish Bangera for the Liquidator are present through VC.

I.A. 915/2024

Ld. Counsel for the Respondent seeks time to file reply. Let the same be done after serving a copy on the other side within two weeks. List this I.A. along with I.A. 1813/2024 on **22.07.2024**.

I.A. 1184/2022

List on **05.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)